

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 578/GT/2020

Coram:

**Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member**

Date of Order: 12th October, 2023

In the matter of

Corrigendum to Commission's order dated 16.2.2023 in Petition No.578/GT/2020 pertaining to truing-up of tariff for the period 2014-19 and determination of tariff for the period 2019-24 in respect of Maithon Hydel Power station.

And

In the matter of

Damodar Valley Corporation,
DVC Towers, VIP Road
Kolkata.

.....Petitioner

Vs

1. West Bengal State Electricity Distribution Company Limited
Block 'DJ' Sector-11, Salt Lake City
Kolkata – 700 091

2. Jharkhand Bijli Vitran Nigam Limited
Engineering Building, HEC, Dhurwa,
Ranchi- 834 004

.....Respondents

3. Damodar Valley Power Consumers Association,
9, A J C Bose Road, 4th Floor, Kolkata – 700017

..... Objector

CORRIGENDUM

The Commission vide its order dated 16.2.2023 in Petition No. 578/GT/2020 had revised the tariff of Maithon Hydel Power Station, Units-I to III (63.2 MW) for the period 2014-19, after truing up exercise and had determined the tariff of the generating station



for the period 2019-24. Accordingly, the annual fixed charges approved for the period vide the order dated 16.2.2023 is as under:

	<i>(Rs. in lakh)</i>				
	2014-15	2015-16	2016-17	2017-18	2018-19
Depreciation	491.83	491.67	491.13	474.72	7.28
Interest on loan	0.00	0.00	0.00	0.00	0.14
Return on Equity	487.73	487.80	487.89	487.93	488.33
Interest on Working Capital	128.31	135.33	142.82	150.43	148.21
O&M Expenses	1914.46	2041.66	2177.31	2321.97	2476.24
Sub-total (A)	3022.32	3156.47	3299.14	3435.05	3120.19
Interest & Contribution on Sinking Fund	175.74	188.65	216.59	0.00	0.00
Share of Common Office Expenditure	10.80	9.80	7.78	7.68	8.12
Sub-total (B)	186.54	198.46	224.37	7.68	8.12
Total Annual Fixed Charges (A+B)	3208.86	3354.93	3523.51	3442.73	3128.32

2. However, it is noticed that an inadvertent clerical/typographical error has crept in the order dated 16.2.2023, wherein, the share of subsidiary activities, which was allowed in para 61 of the said order, was inadvertently not indicated in the table under para 112 of the order relating to the annual fixed charges for the period 2014-19. Accordingly, this error is rectified in terms of the Regulation 111 read with Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 ERC, and the para 112 is corrected as under:

Annual fixed charges allowed

		<i>(Rs. in lakh)</i>				
S.No.	Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
1	Depreciation	491.83	491.67	491.13	474.72	7.28
2	Interest on Loan	0.00	0.00	0.00	0.00	0.14
3	Return on Equity	487.73	487.80	487.89	487.93	488.33
4	Interest on Working Capital	128.31	135.33	142.82	150.43	148.21
5	O&M Expenses	1914.46	2041.66	2177.31	2321.97	2476.24
	Sub Total (A)	3022.32	3156.47	3299.14	3435.05	3120.19
7	Interest & Contribution on Sinking Fund	175.74	188.65	216.59	0.00	0.00



S.No.	Particulars	2014-15	2015-16	2016-17	2017-18	2018-19
8	Share of Common Office Expenditure	10.80	9.80	7.78	7.68	8.12
9	Share of Subsidiary Activity	35.41	43.29	36.09	34.73	24.53
	Sub Total (B)	221.95	241.75	260.46	42.41	32.65
	Total (a) + (b)	3244.27	3398.22	3559.60	3477.46	3152.85

Note: (1) All figures are on annualized basis. All figures under each head have been rounded. The figure in total column in each year is also rounded. As such, the sum of individual items may not be equal to the arithmetic total of the column.

3. Except for the above, all other terms contained in the order dated 16.2.2023 shall remain unaltered.

Sd/-
(Pravas Kumar Singh)
Member

Sd/-
(Arun Goyal)
Member

Sd/-
(I.S. Jha)
Member

